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NATIONAL COMPANY LAW TRIBUNAL

AMARAVATI BENCH


PRESENT: HON'BLE SHRI BHASKARA APNTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.03.2021 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 66/9/AMR/2020
NAME OF THE COMPANY	Southern Power Dostronitopm Company of Andhra Pradesh
NAME OF THE PETITIONER(S)	AMI Tech (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Southern Power Distribution Company Of Andhra Pradesh
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P Mohith Reddy Rubaena S K	Adv Adv		

Counsel for Responent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At request, list the matter on 19.04.2021.



MEMBER JUDICIAL